

**BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 273 of 2017 in C.P. (I.B) No. 65/7/NCLT/AHM/2017**




Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017**

Name of the Company: Shubodh Bajranglal Kedia  
V/s.  
Anil Nutrients Ltd. & ors.

Section of the Companies Act: Section 19 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	A.R. Sheth Gopi M. Sisodiya	Adv. & Solicitor Advocate	Applicant Applicant	 
2.	Shriraj Khambete for Nanavati Associates	Advocate	Respondent 'Amol Sheth'	

**ORDER**

Learned Advocate Ms. Gopi Sisodiya i/b Learned Advocate Mr. Arjun Sheth present for Applicant. Learned Advocate Mr. Shriraj Khambete i/b Nanavati Associates present for Respondent in IA 273/2017.


Proof of dispatch of notice of date of hearing on Respondents filed.

Proof of service of notice of date of hearing by mail filed.

Learned Advocate Mr. Shriraj Khambete i/b Nanavati Associates filed Vakalatnama for Respondent no. 2.

At request of Respondent no. 2 Counsel.

List the matter on 19.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 18th day of September, 2017.